

(b) the progress made so far in the matter of clearance of those bills;

(c) the number of such bills for reimbursement of CAT scanning charges done in the private hospitals during the hospitalisation of the patient because of the non-functioning of CAT scanning machine in Government hospitals pending for more than one year; and

(d) the effective measures taken to clear all these bills to avoid further hardship being caused to the CGHS beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Out of 11,349 claims received during 1.4.91 to 15.12.91, 337 are pending; these are under process at various stages for final disposal.

(c) The claims for CAT SCAN are included in the main medical claim and no separate records are maintained.

(d) The procedure of re-imburement of medical claims of Central Government employees has been streamlined by decentralisation i.e., the concerned Ministries/ Departments have been authorised to reimburse the medical claims. The claims of pensioners only are being reimbursed by the CGHS Directorate.

Wagons for Alleppy

4788. SHRI THAYIL JOHN ANJALOSE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons demanded and made available for loading of coir goods at Alleppy Station in Kerala during 1991-92; and

(b) the efforts being made to provide

required number of wagons for this purpose as per the demand made during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) During the year 1991-92, 500 indents were placed and all were supplied and loaded.

(b) In the current year 1992-93 from April to November, 265 indents were placed which have been supplied and loaded.

Travel Concession to Freedom Fighters

4789. SHRICHANDRESH PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether freedom fighters are not allowed to travel in Shatabdi and Rajdhani Expresse and some other trains on free rail travel passes;

(b) if so, the names of such trains and the reasons therefor;

(c) whether some representations have been received in this connection; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) Freedom Fighters are not allowed to travel by Rajdhani, Shatabdi and August Kranti Expresses on their Complimentary Passes, as these are special type trains having different fare structure and limited capacity.

(c) Yes, Sir.

(d) Representations were received from